- 3. Gandak Ganga link
- 4. Ghaghra Yamuna link# (Indian Portion)
- 5. Sarda Yamuna link# (Indian Portion)
- 6. Yamuna-Rajasthan link
- 7. Rajasthan Sabarmati link
- 8. Chunar Sone Barrage link
- 9. Sone Dam Southern Tributaries of Ganga link
- 10. Manas Sankosh Tista Ganga (M-S-T-G) link
- 11. Jogighopa Tista Ganga (M-S-T-G) link
- 12. Farakka-Sunderbans link
- 13. Ganda Damodar Subernarekha link
- 14. Subernarekha Mahanadi link

#FR completed

\*DPR completed

\$DPR taken up

## Amount for development of sports in Punjab

1482. SHRI RAJEEV SHUKLA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Central Government has asked the State Government of Punjab to account for a grant that was released in the last financial year for the development of sports; and
  - (b) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) During 2008-09, financial assistance amounting to Rs. 12.55 crore has been sanctioned to Punjab for creation of sports infrastructure in 1233 village panchayats and 14 block panchayats under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA). An amount of Rs. 6.27 crore was released towards 1st installment to Government of Punjab during 2008-09. Progress report on implementation of the scheme in the state has been sought from Government of Punjab for releasing the balance grant.

## Athletes for Commonwealth Games 2010

1483. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of athletes who have been identified in each core group, and are likely to participate in the Commonwealth Games 2010;

- (b) apart from athletics in which other disciplines sportspersons are participating in these Games;
  - (c) the allocation of funds for training and keeping fit to all the players/athletes; and
- (d) the ratio of training expenditure relating to players and the officials associated with such training programmes?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The required details have been indicated in the enclosed Statement (See below).

- (b) Apart from athletics, the sportspersons will participate in sports disciplines of Archery, Aquatics, Badminton, Boxing (M), Cycling, Gymnastics, Hockey, Lawn Bowls, Netball (W), Rugby 7s(M), Shooting, Squash, Table Tennis, Tennis, Wt. Lifting, Wrestling, Elite Athletes with Disability (Athletics, Powerlifting, Table Tennis and Swimming).
- (c) and (d) To improve the performance of the Indian contingent in the Commonwealth Games, 2010, a Scheme with allocation of Rs. 678.00 crore (2008-09 to 2010-11) is bring implemented for providing training to elite sportspersons in all the disciplines of the Commonwealth Games, 2010. There is no ratio or separate earmarking of funds for players and the officials associated with the training programme.

Statement

No. of athletes identified in each core group and No. of athletes who are likely to participate in

Commonwealth Games 2010

SI.	Discipline	No. of athletes Identified for training		No. of athletes who are likely to participate	
No.					
		Men	Womem	Men	Women
1	2	3	4	5	6
1.	Archery	32	32	08	08
2.	Athletics	116	84	60	42
3.	Aquatics	55	50	20	15
4.	Badminton	22	18	05	05
5.	Boxing (M)	41	00	°11	00
6.	Cycling	28	16	25	14
7.	Gymnastics	24	36	06	09
8.	Hockey	48	37	16	16
9.	Lawn Bowls	15	15	05	05

1	2	3	4	5	6
10.	Net Ball (W)	0	22	00	12
11.	Rugby 7s (M)	31	00	12	00
12.	Shooting	96	50	26	14
13.	Squash	15	12	05	05
14.	Table Tennis	20	17	05	05
15.	Tennis	20	20	05	05
16.	Weightlifting	32	24	08	07
17.	Wrestling	56	28	14	07
18.	EAD*	30	15	18	06
	Total:	681	476	249	175

<sup>\*</sup>EAD: Elite Athletes with Disability

## States included in PYKKA

 $\dagger$  1484. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) since State Mens Hockey Academy, Shooting Academy, Horse riding, Marshal Art Academy and Water Sports Academy have been started from 1st July, 2007 out of the earmarked games of Madhya Pradesh Government, whether Central Government also would provide certain percentage of amount to the State Government for running these sports academies; and
- (b) the details of the new plan called Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Plan prepared by Government of India and the names of States included in this Plan along with the structure of economic assistance being provided to be States under this Plan?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Ministry has no scheme under which central assistance can be extended to meet the recurring expenditure for sports academies like Men's Hockey Academy, Shooting Academy, Horse riding, Marshal Art Academy and Water Sports Academy.

(b) Government has, for the first time, introduced a centrally sponsored scheme with national coverage for the promotion of basic sports infrastructure and sports competitions in all village and block panchayats of the country. The Eleventh Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09, is Rs. 1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the State Governments/UTs Administrations.

<sup>†</sup>Original notice of the question was received in Hindi.